NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 100(ND)/2016

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: Mr. Gyan Prakash Sharma V/s. M/s. S.R.G. Polypet Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner:

Mr. Naveen Dahiya, Mr. Karan Mahotra, Advocates

For the Respondent:

Mr. Pankaj Bhagat, Advocate for R-9

Mr. Rohan Yadav, Advocate for R-13

ORDER

Pleadings are stated to be complete.

Re-notify this case for final arguments on 22nd January, 2018.

S-D

(S. K. Mohapatra)
Member (T)

S-D

(Ina Malhotra) Member (J)